

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &
IA No.380 of 2016**

Dated: 21st April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Ltd. Appellant(s)

Vs.

Saint Gobain Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Ravi Prakash
Ms. Rimali Batra for R.1

Mr. Sumit Kishore for R-2

ORDER

The Appellant shall file list of dates and events; preliminary submissions and compilation of Regulations on or before 01.05.2017 after serving copy on the other side.

List the matter for further hearing on **05.05.2017 at 2.30 p.m.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson